

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 699/2024 In C.P. (IB) -945(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Mr. Mayank Rameshchandra Jain
IN THE MATTER OF
SBI Global Factors Limited
V/s
Smitesh Shah

Section: Rule 11 of NCLT, 2016 U/s 95(1) of (IBC)

ORDER

IA.No.699/2024: -

Presence: -

Adv. Ashish Mehta a/w Adv. Himanshu Pratap Singh Petitioner (through VC).

Adv. Gaurav SaxenaRespondent/Personal Guarantor (through VC).

A reply /objection on behalf of the Respondent /Personal Guarantor has been filed. The Pleadings are complete and the matter is ripe for hearing. List this matter for the final hearing on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 699/2024 In C.P. (IB)/945(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Mr. Mayank Rameshchandra Jain
IN THE MATTER OF
SBI Global Factors Limited
V/s
Smitesh Shah

Section: Rule 11 of NCLT, 2016 U/s 95(1) of (IBC)

ORDER

IA.No.699/2024: -

Presence: -

Adv. Ashish Mehta a/w Adv. Himanshu Pratap Singh Petitioner (through VC).

Adv. Gaurav SaxenaRespondent/Personal Guarantor (through VC).

A reply /objection on behalf of the Respondent /Personal Guarantor has been filed. The Pleadings are complete and the matter is ripe for hearing. List this matter for the final hearing on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)